

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONF/HCI/COMMITTEE/2016/03

Date : 22.02.2016

In supersession of this office order No.CONF/HCI/COMMITTEE/2015/23 dated 03.09.2015, the Internal Complaints Committees as per Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition & Redressal) Act, 2013 are hereby reconstituted as follows :-

1. FOR THE MATTERS PERTAINING TO HON'BLE JUDGES AND JUDICIAL OFFICERS :

Chairperson - Hon'ble Kumari Justice Nirmaljit Kaur
Members - Hon'ble Mr. Justice Vijay Bishnoi
Hon'ble Miss Justice Jaishree Thakur
Dr. Nupur Bhati, Advocate

2. FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JODHPUR :

Chairperson - Hon'ble Kumari Justice Nirmaljit Kaur
Members - Hon'ble Mr. Justice Arun Bhansali
Hon'ble Miss Justice Jaishree Thakur
Dr. Pramila Acharya, Advocate

3. FOR THE MATTERS PERTAINING TO ADVOCATES AND LITIGANTS AT JAIPUR :

Chairperson - Hon'ble Kumari Justice Nirmaljit Kaur
Members - Hon'ble Mr. Justice Veerendra Singh Siradhana
Hon'ble Mr. Justice Banwari Lal Sharma
Smt. Sumati Bishnoi, Advocate

4. FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT JODHPUR :

Chairperson - Smt. Meenakshi Dave, Sr. Librarian
Members - Shri Sushil Purohit, Dy. Registrar
Smt. Usha Sharma, A.O.J.
Smt. Lilamma George

5. FOR THE MATTERS PERTAINING TO THE STAFF OF HIGH COURT AT BENCH JAIPUR :

Chairperson - Smt. Indu Rangwani, Sr. Dy. Registrar
Members - Smt. Pushpa Jain, A.R.
Shri Harish Harsh, A.R.
Smt. Suryakala Bhandari

BY ORDER


REGISTRAR GENERAL

No. GEN/XIX/MISC./2002/108

Date : 22.02.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Kumari Justice Nirmaljit Kaur
3. P.S. to Hon'ble Mr. Justice Veerendra Singh Siradhana
4. P.S. to Hon'ble Mr. Justice Vijay Bishnoi
5. P.S. to Hon'ble Mr. Justice Arun Bhansali
6. P.S. to Hon'ble Mr. Justice Banwari Lal Sharma
7. P.S. to Hon'ble Miss Justice Jaishree Thakur


REGISTRAR GENERAL

DR (A)
3/2/16
22/2/16

205
22/2/16

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Vigilance)/ (Admn.)/ (Class.)/ (Rules)/ (Writs)/ (Exam.), O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. All Assistant Registrars/Court Officer, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
4. All the PS-cum-J.W.s, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Senior Librarian, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All A.O.J.s/A.A.O.s/Court Masters, Raj. High Court, Jodhpur/ Jaipur Bench, Jaipur.
7. All concerned.


23/12/16
REGISTRAR GENERAL

Not to be kept at
at relevant - line
23/12/16
Jodhpur